

(19)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 1367/95

New Delhi this the 10th day of December 1996

Hon'ble Shri S.R.Adige, Member (A)
Hon'ble Dr. A.Vedavalli, Member (J)

Dr.(Miss) Meena Dube
Senior Hindi Officer, Language Department
Govt. of N.C.T. of Delhi,
5, Shyam Nath Marg,
Delhi.

.....Applicant

(By Advocate: Shri G.S.Lobana)

Versus

1. Lt. Governor, Delhi,
through the Chief Secretary,
Government of NCT, Delhi
5-Sham Nath Marg, Delhi.
2. The Secretary, (Services)
Government of NCT, Delhi
5-Sham Nath Marg,
Delhi.
3. The Secretary (General Administration Department)
Government of NCT, Delhi,
5-Sham Nath Marg, Delhi.
4. The Secretary (Language),
Government of NCT, Delhi,
Old Secretariate, Delhi.

..... Respondents

(By Advocate: Shri Rajinder Pandita
alongwith D.D.Dhingra, Deptt
representative)

ORDER(Oral)

Hon'ble Shri S.R.Adige, Member (A)

Heard.

2. Departmental representative Shri D.D.Dhingra,
Assistant, General Administration Department ^{Govt of NCT of Delhi} who is present
in Court states that the respondents would have no objection
in keeping the impugned order dated 24.4.95 in abeyance
till the applicant is considered for promotion as Assistant
Director(Hindi) in the General Administration Department
NCT of Delhi.

(20)

- 2 -

3. Shri Loobana states that this would satisfy the applicant. Accordingly the OA is disposed of in terms of paragraph-2 above. No costs.

A.Vedavalli
(DR. A. VEDAVALLI)
Member (J)

Anil
(S. R. ADIGE)
Member (A)

cc.